

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	174,692	245,813	245,778	324,177	165,365	169,499	199,339	193,636
I. TAX REVENUE (A+B)	60,323	68,980	68,980	86,117	28,089	31,823	33,460	40,902
A. State's Own Tax Revenue (1 to 3)	25,266	26,839	26,839	33,193	5,506	4,678	6,315	6,813
1. Taxes on Income (i+ii)	116	115	115	128	453	430	430	450
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	116	115	115	128	453	430	430	450
2. Taxes on Property and Capital Transactions (i to iii)	580	598	598	829	176	112	120	123
i) Land Revenue	33	48	48	37	159	100	100	102
ii) Stamp and Registration fees	547	550	550	792	17	12	20	21
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	24,570	26,126	26,126	32,236	4,877	4,136	5,765	6,240
i) Sales Tax (a to f)	17,337	18,000	18,000	23,316	4,159	3,500	5,100	5,500
a) State Sales Tax/VAT	3,619	8,088	8,088	10,081	4,159	3,500	5,100	5,500
b) Central Sales Tax	1,372	3,564	3,564	3,564	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	8,998	6,348	6,348	9,671	—	—	—	—
d) Surcharge on Sales Tax	10	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	3,338	—	—	—	—	—	—	—
ii) State Excise	5,916	6,000	6,000	7,158	146	136	140	145
iii) Taxes on Vehicles	873	850	850	1,056	435	380	400	450
iv) Taxes on Goods and Passengers	276	460	460	570	99	85	90	95
v) Taxes and Duties on Electricity	4	136	136	5	—	—	—	—
vi) Entertainment Tax	126	419	419	27	—	—	—	—
vii) Other Taxes and Duties	38	261	261	104	37	35	35	50
B. Share in Central Taxes	35,057	42,141	42,141	52,924	22,583	27,145	27,145	34,089
II. NON-TAX REVENUE (C+D)	114,369	176,833	176,798	238,060	137,277	137,676	165,879	152,734
C. State's Own Non-Tax Revenue (1 to 6)	14,600	17,348	17,313	18,035	12,009	11,502	11,973	9,797
1. Interest Receipts	667	550	515	600	694	250	600	625
2. Dividends and Profits	1	19	19	19	—	—	—	—
3. General Services	1,737	3,409	3,409	2,294	1,211	1,404	3,070	801
<i>of which:</i> State Lotteries	89	1,800	1,800	924	645	800	2,482	300
4. Social Services (i to ix)	316	380	380	364	669	631	675	657
i) Education, Sports, Art and Culture	55	110	110	100	80	62	46	48
ii) Medical and Public Health	70	105	105	96	47	40	42	42
iii) Family Welfare	—	—	—	—	—	—	—	—

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(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	16	49	49	30	43	35	40	45
v) Urban Development	3	2	2	3	—	—	—	—
vi) Labour and Employment	118	55	55	58	—	—	—	—
vii) Social Security and Welfare	1	10	10	11	27	30	80	35
viii) Water Supply and Sanitation	51	43	43	60	464	460	460	480
ix) Others	2	6	6	6	7	4	7	7
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	11,879	12,990	12,990	14,758	9,434	9,217	7,628	7,715
i) Crop Husbandry	199	331	331	301	22	15	31	32
ii) Animal Husbandry	132	180	180	120	54	65	65	65
iii) Fisheries	1	6	6	6	2	4	4	4
iv) Forestry and Wildlife	1,530	1,430	1,430	1,785	416	275	300	320
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	57	61	61	64	67	2	2	2
vii) Other Agricultural Programmes	61	129	129	113	52	50	50	55
viii) Major and Medium Irrigation Projects	—	—	—	—	—	—	—	—
ix) Minor Irrigation	3	6	6	6	3	5	1	1
x) Power	—	—	—	—	8,181	8,287	6,582	6,643
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	13	34	34	34	23	10	15	15
xiii) Industries@	9,757	10,500	10,500	12,143	33	10	30	10
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	155	159	159	165
xvi) Tourism	—	2	2	2	62	60	60	65
xvii) Others*	126	311	311	184	364	275	329	338
D. Grants from the Centre (1 to 5)	99,769	159,485	159,485	220,025	125,268	126,174	153,906	142,936
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	44,536	81,577	81,577	115,771	50,918	64,612	64,767	76,963
2. Central Plan Schemes	341	3,231	3,231	5,380	419	110	406	110
3. Centrally Sponsored Schemes	11,790	23,359	23,359	41,119	9,091	14	19,146	15
4. NEC/ Special Plan Scheme	2,499	7,020	7,020	8,609	4,480	2	6,544	3
5. Non-Plan Grants (a to c)	40,603	44,298	44,298	49,146	60,360	61,436	63,043	65,846
a) Statutory Grants	—	—	—	—	54,219	57,912	57,912	62,777
b) Grants for relief on account of Natural Calamities	424	871	871	896	247	508	501	523
c) Others	40,179	43,427	43,427	48,250	5,894	3,016	4,630	2,546

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NAGALAND				ORISSA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	226,721	271,603	274,291	305,982	1,408,471	1,546,508	1,764,852	1,946,720
I. TAX REVENUE (A+B)	35,404	39,433	41,758	47,068	987,903	1,040,149	1,196,528	1,340,631
A. State's Own Tax Revenue (1 to 3)	10,552	11,901	11,891	12,814	500,228	508,348	575,262	661,552
1. Taxes on Income (i+ii)	1,487	1,404	1,404	1,516	6,646	6,500	7,200	7,920
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,487	1,404	1,404	1,516	6,646	6,500	7,200	7,920
2. Taxes on Property and Capital Transactions (i to iii)	144	145	145	157	30,568	47,000	47,000	53,480
i) Land Revenue	55	59	59	64	6,962	18,000	18,000	21,000
ii) Stamp and Registration fees	89	86	86	93	23,606	29,000	29,000	32,480
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	8,921	10,352	10,342	11,141	463,014	454,848	521,062	600,152
i) Sales Tax (a to f)	7,716	9,180	9,180	9,914	301,172	281,747	337,675	402,488
a) State Sales Tax/VAT	7,716	9,180	9,180	9,914	252,417	235,822	283,011	358,131
b) Central Sales Tax	—	—	—	—	48,755	45,930	54,664	44,357
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	-5	—	—
ii) State Excise	196	270	270	292	38,933	49,000	49,000	55,370
iii) Taxes on Vehicles	872	760	760	793	40,586	48,000	48,000	55,200
iv) Taxes on Goods and Passengers	135	130	130	140	46,334	37,000	47,000	53,693
v) Taxes and Duties on Electricity	1	1	1	1	35,313	39,000	38,119	33,000
vi) Entertainment Tax	—	—	—	—	10	28	21	7
vii) Other Taxes and Duties	1	11	1	1	666	73	1,247	394
B. Share in Central Taxes	24,852	27,532	29,867	34,254	487,675	531,801	621,266	679,079
II. NON-TAX REVENUE (C+D)	191,317	232,169	232,532	258,913	420,568	506,359	568,323	606,089
C. State's Own Non-Tax Revenue (1 to 6)	9,682	9,120	8,446	9,704	153,189	136,951	185,337	158,078
1. Interest Receipts	560	378	378	340	29,802	6,000	17,556	6,996
2. Dividends and Profits	—	—	—	—	12,059	3,876	4,929	6,000
3. General Services	2,493	1,778	1,778	1,754	6,356	9,853	44,291	8,875
<i>of which:</i> State Lotteries	1,564	1,080	1,080	1,000	—	—	—	—
4. Social Services (i to ix)	395	471	471	509	10,070	8,929	8,952	12,104
i) Education, Sports, Art and Culture	22	24	24	26	4,299	1,500	3,081	4,725
ii) Medical and Public Health	7	15	15	16	926	1,354	1,250	1,470
iii) Family Welfare	—	—	—	—	6	5	5	9

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(Rs. lakh)

Item	NAGALAND				ORISSA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	223	273	273	295	1,190	1,575	1,282	1,654
v) Urban Development	—	—	—	—	23	18	180	37
vi) Labour and Employment	3	4	4	4	357	252	321	404
vii) Social Security and Welfare	31	18	18	19	37	13	13	53
viii) Water Supply and Sanitation	106	135	135	146	2,933	4,000	2,586	3,358
ix) Others	3	2	2	3	299	212	234	394
5. Fiscal Services	—	—	—	—	1	—	—	—
6. Economic Services (i to xvii)	6,234	6,493	5,819	7,101	94,901	108,293	109,609	124,103
i) Crop Husbandry	6	11	11	12	586	548	246	683
ii) Animal Husbandry	37	43	43	47	87	68	70	105
iii) Fisheries	4	1	1	1	224	205	175	315
iv) Forestry and Wildlife	621	426	502	542	5,913	8,000	10,480	6,200
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	89	5	5	5	212	224	146	235
vii) Other Agricultural Programmes	4	4	4	4	127	94	27	137
viii) Major and Medium Irrigation Projects	—	—	—	—	3,902	6,000	4,578	7,200
ix) Minor Irrigation	1	1	1	1	481	1,000	295	1,100
x) Power	4,271	4,800	4,200	5,280	291	345	109	362
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	130	19	19	21	32	9	8	37
xiii) Industries@	5	7	7	7	80,516	90,007	90,002	104,516
xiv) Ports and Light Houses	—	—	—	—	46	61	141	64
xv) Road Transport	734	1,115	965	1,115	—	—	—	—
xvi) Tourism	26	24	24	26	21	25	12	32
xvii) Others*	306	37	37	40	2,463	1,707	3,320	3,117
D. Grants from the Centre (1 to 5)	181,635	223,049	224,086	249,209	267,379	369,408	382,986	448,011
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	43,998	71,059	71,471	82,120	107,880	168,350	152,717	209,608
2. Central Plan Schemes	22,277	29,442	27,383	32,792	4,570	46,834	53,472	54,912
3. Centrally Sponsored Schemes	—	—	—	—	48,269	53,038	70,141	79,752
4. NEC/ Special Plan Scheme	2,863	4,143	4,453	4,115	—	—	—	—
5. Non-Plan Grants (a to c)	112,497	118,405	120,779	130,182	106,660	101,186	106,656	103,739
a) Statutory Grants	99,360	103,766	103,766	112,444	48,804	—	—	—
b) Grants for relief on account of Natural Calamities	287	295	295	303	—	—	—	23,953
c) Others	12,850	14,344	16,718	17,435	57,856	101,186	106,656	79,786